

**LIST OF CREDITORS OF ESCAPOLOGY ENTERTAINMENT INDIA PRIVATE LIMITED. (AS ON 31-7-2024)**

**Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (Amount in ₹)**

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingence claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	0	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	0	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	0	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	1,27,82,218	1	1,27,82,218	0	0	0	0	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	0	
<b>Total</b>		<b>1</b>	<b>1,27,82,218</b>	<b>1</b>	<b>1,27,82,218</b>					

*AS*

(Anil S. Vaidya)

**Interim Resolution Professional, Escapology Entertainment India Private Limited**

**Registration No.: IBBI/IPA-002/IP-N00067/2016-2017/10145**

**AFA Valid up to 4-11-2023**

Annexure – 3

Name of the corporate debtor: Escapology Entertainment India Private Limited; Date of commencement of insolvency: 31-7-2024.; List of creditors as on: 31-7-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

**Not Applicable**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					



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Annexure – 4

Name of the corporate debtor: Escapology Entertainment India Private Limited; Date of commencement of insolvency: 31-7-2024.; List of creditors as on: 31-7-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

**Not Applicable**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

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Annexure – 5

Name of the corporate debtor: Escapology Entertainment India Private Limited; Date of commencement of insolvency: 31-7-2024.; List of creditors as on: 31-7-2024

List of Operational creditors (Workmen) (Amount in ₹)

**Not Applicable**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

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Annexure – 6

Name of the corporate debtor: Escapology Entertainment India Private Limited; Date of commencement of insolvency: 31-7-2024.; List of creditors as on: 31-7-2024

List of Operational creditors (Employees) (Amount in ₹)

**Not Applicable**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

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Annexure – 7

Name of the corporate debtor: Escapology Entertainment India Private Limited; Date of commencement of insolvency: 31-7-2024.; List of creditors as on: 31-7-2024  
Operational creditors (Government Dues) (Amount in ₹)

**Not Applicable**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

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**Annexure – 8**

**Name of the corporate debtor: Escapology Entertainment India Private Limited; Date of commencement of insolvency: 31-7-2024.; List of creditors as on: 31-7-2024**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	R Mall Developers Private Limited	23-8-2024	1,27,82,218	1,27,82,218	Unsecured	Nil	Nil	No	100	0	0	0	0	
	<b>TOTAL</b>		<b>1,27,82,218</b>	<b>1,27,82,218</b>	<b>Unsecured</b>	<b>Nil</b>	<b>Nil</b>	<b>No</b>	<b>100%</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	

  
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Annexure – 9

Name of the corporate debtor: Escapology Entertainment India Private Limited; Date of commencement of insolvency: 31-7-2024.; List of creditors as on: 31-7-2024  
Other stakeholders, if any (other than financial creditors and operational creditors) (Amount in ₹)

**Not Applicable**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					



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